

MR. DEPUTY CHAIRMAN: I have no objection. But one thing I want to say. The formal business of just presentation of reports, if you permit, we will finish. Nothing else will go on.

SHRI LAL K. ADVANI: No. (Interruptions).

WRITTEN ANSWERS TO QUESTION

Commemoration of the Memory of Maulana Azad

*361. SHRI HUSEN DALWAI:

DR. MOHD. HASHIM KIDWAI:

Will the Minister of EDUCATION AND CULTURE be pleased to state whether Government propose to celebrate 15th January every year as a 'Students Day' to commemorate the memory of late Maulana Abdul Kalam Azad?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): The late Maulana Saheb's birthday which falls on 11th November is being celebrated as Foreign Students' Day by the Indian Council of Cultural Relations (ICCR). This is being celebrated in prominent university towns in collaboration with Universities, Rotary Clubs and voluntary organisations. The I.C.C.R. is also organising the Azad Memorial Lectures since 1960 on February 22, every year, which is the death anniversary of Maulana Saheb.

Indo-Soviet Joint Committee on Shipping

*362. SHRI SHRIKANT VERMA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state the details of the discussions which took place at the Sixth Session of the Indo-

Soviet Joint Committee on Shipping held in Odessa (USSR) from May 17 to May 28, 1984?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): Main subjects Discussed and Important Decisions taken during the sixth session of the Indo-Soviet Joint Committee on Shipping held at ODESSA (USSR) from May 17-22, 1984

1.0. Review of Implementation of decisions Incorporated in the previous protocol.

1.1. Determination of weight of Fertilizer shipped from USSR to India.

It was decided that the present procedure for determining the weight of fertilizers at the Soviet Ports by means of automatic weighing scales may continue.

1.2. Settlement of claims for shipment of fertilizers from USSR to India:

It was recommended that the representatives of Sellers, Receivers and Shipowners may meet and settle the disputes on a Working Group Level and the progress be reviewed at the Commercial Level meetings.

1.3. Outstanding claims pertaining to foodgrains Demurrage/Despatch for rice shipments.

It was decided that these claims will be discussed and sorted out at the Commercial Level by a Joint Working Group including various agencies on the Soviet and Indian sides.

2.0. Transportation of bilateral charges in 1983—fulfilment of parity and turnaround of pesselle: